

(1) The Employees' Provident Funds (Amendment) Scheme, 1985 published in Notification No. G.S.R. 188 in Gazette of India dated the 16th February, 1985.

(2) The Employees' Provident Funds (Second Amendment) Scheme, 1985 published in Notification No. G.S.R. 363 in Gazette of India dated the 6th April, 1985.

[Placed in Library. See No. LT—904/85].

11.17 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 6th May, 1985, adopted the following motion in regard to the Joint Committee on Offices of Profit :—

"That this House concurs in the recommendation of the Lok Sabha that a Joint Committee of the Houses to be called the Joint Committee on Offices of Profit to be constituted for the purposes set out in the motion adopted by the Lok Sabha at its sitting held on the 2nd April, 1985, and resolves that this House do join in the said Joint Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, five members from among the members of the House to serve on the said Joint Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above

motion, the following members of the Rajya Sabha have been duly elected to the said Committee :—

1. Shri Amarprosad Chakraborty
2. Shrimati Monika Das
3. Shri Sohan Lal Dhusiya
4. Shri B. Krishna Mohan
5. Shri Puttapaga Radhakrishnan.

11.18 hrs.

ELECTION TO COMMITTEE

[English]

Committee on Official Language

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : I beg to move :

"That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from amongst themselves to be a member of the Committee on Official Language vice Shri Krishan Datt Sultanpuri resigned from the Committee."

MR. SPEAKER : The question is :

"That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from amongst themselves to be a member of the Committee on

Official Language vice Shri Krishan Datt Sultanpuri resigned from the Committee."

The motion was adopted.

MR. SPEAKER : Shri Vishwanath Pratap Singh.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT) : I, on behalf of Shri Vishwanath Pratap Singh.....

MR. SPEAKER : We will take it up later on because they have got the ballot. Mr. Suresh Kurup, you have got the first priority in the ballot. So, you initiate the discussion under rule 193.

11.19 hrs.

DISCUSSION RE : SITUATION ARISING OUT OF SERIES OF BOMB EXPLOSIONS IN DELHI AND OTHER PARTS OF NORTHERN INDIA AND FAILURE OF INTELLIGENCE AGENCIES IN THE COUNTRY

[English]

SHRI SURESH KURUP (Kottayam) : Mr. Speaker, Sir, the whole country is taken aback by the dastardly attacks by the extremists. Now, in the Capital City of Delhi and in other parts of North India, we see a very well thought out plan which is being systematically done by a very well organised centre of extremists. On two whole days, Friday and Saturday, the whole country was witnessing dastardly attacks by these extremists. One important thing which comes to our notice is that even though the extremists were well planned and they were organising it for the last so many days, for the last so many ways, the

whole intelligence machinery of government.....

MR. SPEAKER : Just a minute, Mr. Kurup. I will have to inform the House that there is already a discussion in the Upper House at four o'clock. We have to finish this off before four o'clock, because the Home Minister is supposed to be there also. We have to discuss this according to the time available.

PROF. MADHU DANDAVATE (Rajapur) : He has understood. He can speak till then.

SHRI SURESH KURUP : The important thing is the whole machinery of our Government failed in tracing them out, though they have been planning this. Already there were reports in the Press that such and such a thing was being planned by the extremists and there were enough rumours. I do not know why our intelligence agencies failed in tracing out this well thought out plan of the extremists.

Sir, before the Blue Star Operation, it was generally believed and it was also believed by the intelligence agencies that the Golden Temple was the centre of these extremists, and the Government after a long delay tackled these extremists, and cracked down on the Golden Temple and the Blue Star operation took place. After that, I would like to know whether the Government has traced out any other centres of these extremists activities. All these incidents in the capital city and other parts of India show that there is a well-organised centre for this activity. Which is it? Who is behind it? All this shows that some hundred or a few trained armed guerillas can come over to the capital city and make it a playground of their activities. That is what exactly happened here in New Delhi but the authorities are keeping mum. The authorities say that they had taken stern measures and all, but